

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 109**  
**436/241-242/PB/2018**

**IN THE MATTER OF:**

Manish J. Shah & Ors.

... Applicant/Petitioner

Vs

Salora International Ltd. & Ors.

... Respondent

**Order under Section 241-242.**

**Order delivered on 07.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

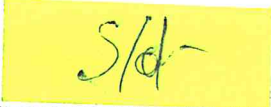
: Mr. Ashutosh Gupta, Mr. Gauarav Rana,  
Mr. Abhisehk Aggarwal, Advs.


For the Respondent

: Mr. Jayant Mehta, Mr. A.T. Patra Mr. Aditya Ghadge,  
Ms. Smiti Verma Advs. for Respondents 1 to 5

**ORDER**

List the matter for hearing on **01.04.2021**.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

07.01.2021  
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